

purchased and not 35 motor boats. Delivery was accordingly taken of 27 boats and 8 out-board engines.

(b) Rs. 21,678.

(c) Boats were purchased by the D.V.C. mainly for malaria control, hydro-logical surveys, fisheries and inspection purposes. Tourism was one of the subsidiary objects. Income derived from all the boats during the period 1955-56 and 1956-57 was Rs. 1,088. Major dams at Maithon and Panchet were not ready during this period for tourists.

Road Bridge near Rangapur

*46. **Shri T. B. Vittal Rao:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1060 on the 22nd August, 1957 and state:

(a) whether any tender has been accepted and approved for the construction of a Road Bridge across the river Krishna near Rangapur;

(b) if so, when the work on it will commence; and

(c) when it is likely to be completed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) Does not arise.

(c) In about 3 years from the date of commencement of the work.

Telegraph Enquiry Committee

*47. **Shri S. M. Banerjee:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 1661 on the 11th September, 1957 and state:

(a) whether the Telegraph Enquiry Committee has submitted its report; and

(b) if so, whether this report will be laid on the Table?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No.

(b) Does not arise in view of (a) above.

Vamsadhara Project

*48. **Shri Sanganna:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1312 on the 29th August, 1957 in respect of the Vamsadhara Project and state the present position with regard to this project?

The Minister of Irrigation and Power (Shri S. K. Patil): The Government of Orissa have stipulated certain conditions before conveying their concurrence to the Andhra Pradesh Government undertaking detailed investigation of the alternative site at Gudari (in Orissa territory) for the Vamsadhara project. Those conditions are under examination by the Andhra Pradesh Government.

Medical College Students

*49. **Shri Harish Chandra Mathur:** Will the Minister of Health be pleased to state:

(a) whether Government are aware that certain medical colleges realise heavy amount running up to 5 and even 8 thousand as capitation charges from students at the time of admission; and

(b) if so, whether Government have taken any steps in the matter?

The Minister of Health (Shri Kar-markar): (a) Government are aware that some private medical colleges realise donations from the candidates admitted to such colleges.

(b) Government have no power to stop realisations of donations or capitation fees by such institutions.

Location of a Port on the Hooghly

*50. { **Shri S. C. Samanta:**
Shri Barman:

Will the Minister of Transport and Communications be pleased to refer

to the reply given to Starred Question No. 1543 on the 6th September, 1957 and state the further progress made towards the establishment of a fully mechanised coal and ore port on the west bank of the lower Hooghly?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 18].

हरिद्वार और बद्रीनाथ के बीच विमान सेवा

*५१. श्री अक्षय वर्मान : क्या परिवहन तथा संचार मंत्री ११ सितम्बर, १९५७ के तारांकित प्रश्न संख्या १६५४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) हरिद्वार और बद्रीनाथ के बीच विमान सेवा प्रारम्भ करने का जो प्रश्न विचाराधीन था, क्या उसे इस बीच स्वीकार कर लिया गया है ;

(ख) यदि हां, तो वह विमान सेवा कब से प्रारम्भ हो जायेगी ;

(ग) यदि इस प्रस्ताव को अस्वीकृत कर दिया गया है, तो उसके कारण क्या हैं ;

(घ) यदि अभी तक निर्णय नहीं किया गया है, तो देरी के क्या कारण हैं ; और

(ङ) अन्तिम निर्णय के कब तक हो जाने की आशा है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री मुन्नायू कबीर) : (क) से (ङ) . हरिद्वार से बद्रीनाथ के बीच जो कम्पनी विमान-सेवा चलाना चाहती थी, उसे जब उन शर्तों के बारे में बता दिया गया जिन के अनुसार उसे इस मार्ग पर सेवा चलाने की इजाजत दी जा सकती है, तब उसके बाद उसने मामले को आगे नहीं बढ़ाया ।

Slums in Delhi

*52. **Shri Radha Raman:** Will the Minister of Health be pleased to state:

(a) whether Government have made any fresh grants during the current financial year to provide basic amenities in slum katras in Delhi;

(b) if so, the amount thereof;

(c) how it will be spent and through which agency;

(d) whether Government have appointed any social welfare workers to carry out social welfare work in katras or colonies where slum dwellers are being made to shift themselves; and

(e) if so, their number and the specific work assigned to them?

The Minister of Health (Shri Kar-markar): (a) and (b). A sum of Rs. 7 lakhs is proposed to be spent on the provision of basic amenities in private slum katras under the Slum Areas (Improvement and Clearance) Act, 1956.

(c) This amount will be utilised for getting the improvements done by the Competent Authority if the owners do not do them themselves in compliance with notices issued under Section 4 of the Slum Areas (Improvement and Clearance) Act, 1956.

(d) No. However, the Delhi Improvement Trust have decided to appoint two Lady Welfare Workers for doing social work in the colonies constructed by them for re-housing slum evictees as an experimental measure. The Bharat Sewak Samaj has also undertaken social welfare work in slum areas and the Government of India have given them a grant-in-aid for this purpose.

(e) Does not arise.

Salk Vaccine

*53. **Shri Gajendra Prasad Sinha:** Will the Minister of Health be pleased to state whether Government have taken any steps to secure Salk Vaccine